

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. \*202**

**TO BE ANSWERED ON THE 03<sup>rd</sup> DECEMBER, 2019/ AGRAHAYANA 12, 1941 (SAKA)**

**CYCLONE FANI**

**\*202. SHRI JUAL ORAM:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has sanctioned Central Assistance for Cyclone Fani affected areas in Odisha; and**

**(b) if so, the details thereof ?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (b): A statement is laid on the Table of the House.**

**Statement referred to in reply to parts (a) and (b) of Lok Sabha Starred Question No. 202 for answering on 03.12.2019.**

**(a) and (b): The primary responsibility for disaster management rests with the State Governments. Central Government extends all possible logistics and financial support to the State Governments, which undertake assessment of damages and provide financial relief in the wake of natural disasters including cyclone, from the State Disaster Response Fund (SDRF) already placed at their disposal. Additional financial assistance is extended from the National Disaster Response Fund (NDRF) as per the laid down procedure.**

**The Central Government extended required logistics and financial support to the state in effective handling of the cyclone Fani. In order to support the affected people of the State of Odisha, the Central Government released in advance, its share of State Disaster Response Fund (SDRF), of Rs. 340.875 crore on 29<sup>th</sup> April, 2019. Further, in pursuance of the visit made by Hon'ble Prime Minister to Odisha after cyclone 'Fani', the Central Government released an additional Rs. 1000 crore from NDRF/SDRF 'on account basis' to the State Government of Odisha on 7<sup>th</sup> May, 2019. The Central Government, even before the receipt of memorandum from the State Government, constituted an Inter-ministerial Central Team (IMCT). IMCT**

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**visited the State twice for on the spot assessment of damages caused by cyclone 'Fani'.**

**Based on the report of IMCT and in terms of the extant guidelines and items and norms of SDRF/ NDRF, the Central Government approved an amount of Rs. 3338.22 crore as an additional assistance from NDRF for the cyclone 'Fani' of 2019.**

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